

IN THE HIGH COURT OF KERALA AT ERNAKULAM
Before
THE HON'BLE MR. JUSTICE A.K. JAYASANKARAN NAMBIAR
&
THE HON'BLE MR. JUSTICE SHAJI P. CHALY

Tuesday, the 7th day of April, 2020/18th Chaithra, 1942

W.P.(C) TMP – 32 of 2020

PETITIONER:

PRAVEEN PARAKKAL, S/O. LATE SUKUMARAN, AGED 43 YEARS,
SURABHI HOUSE, MANGANAM P.O., KOTTAYAM - 686 018,
NOW RESIDING AT 19 SWAMI VIVEKANANDA LAYOUT,
IDGAH ROAD, PANATHUR, BANGALORE -560 087.

RESPONDENTS:

1. STATE BANK OF INDIA, THELLAKOM BRANCH,
KOTTAYAM – 686 630, REPRESENTED BY
ITS MANAGER.
2. THE AUTHORISED OFFICER, STATE BANK OF INDIA,
RACPC KOTTAYAM, POLACHIRAKKAL CHAMBERS,
K.K. ROAD, KOTTAYAM 686 002.

This Writ Petition (Civil) coming up for orders on 07.04.2020 and upon hearing the arguments of SRI. ALEX M. SCARIA AND SMT. SARITHA THOMAS, Counsel for the petitioner, the court passed the following:

A.K. JAYASANKARAN NAMBIAR & SHAJI P. CHALY, JJ.

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W.P.(C) TMP - 32 of 2020

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Dated this the 7th day of April, 2020

ORDER

JAYASANKARAN NAMBIAR, J

Issue notice before admission to the respondents by e-mail. The e-mail addresses shall be furnished to the registry by the learned counsel for the petitioner today itself.

2. Post on 21.04.2020.

In the meanwhile, there will be a stay of all further proceedings pursuant to the e-auction scheduled to be held today.

A.K. JAYASANKARAN NAMBIAR, JUDGE.

SHAJI P. CHALY, JUDGE.

Rv